

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6969
ANSWERED ON:08.05.2015
WOMEN EMPOWERMENT
Misra Shri Ajay (Teni)

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the role of women as public representatives in three tier panchayats;
- (b) whether the women elected to various posts from gram pradhan to district panchayats do not reportedly work themselves;
- (c) if so, the details thereof including the number of such cases reported during the last three years, State/UT-wise; and
- (d) the remedial measures taken by the Government to address the issue?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

(a): As informed by Ministry of Panchayati Raj, the role of women as elected representatives of panchayat is to undertake their responsibilities as elected member of the panchayat as per law including participation in preparation of plans and implementation of schemes for economic development and social justice as devolved to the panchayats.

(b)to(d): The matter regarding elected women not performing their mandate work falls within the purview of the concerned State Government. As and when a complaint is received by the Ministry of Panchayati Raj, it is sent to the concerned State Government for examination and remedial action and the Ministry of Panchayati Raj does not maintain any data regarding the number of such cases reported. However, advisory have already been issued to the States in this regard.